

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4248
ANSWERED ON:22.03.2013
SEPARATE DEPARTMENT FOR STS IN WEST BENGAL
Bwiswmuthiary Shri Sansuma Khunggur

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Union Government has taken note that there is no independent/separate department for the welfare and development of the Scheduled Tribes (STs) in West Bengal; and

(b) if so, the corrective steps taken/being taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) & (b): The Government of West Bengal has intimated that in West Bengal the matter of Welfare and Development is addressed and all the plan development schemes of Scheduled Tribes are implemented by the Backward Classes Welfare Department and Directorate of Backward Classes Welfare. Besides, West Bengal Scheduled Caste/Scheduled Tribes Development and Finance Corporation, Government of West Bengal provides the financial assistance for income generation activities to the Scheduled Tribes beneficiaries and West Bengal Tribal Development Co-operative Ltd addresses the issue the socio-economic development of the Schedule Tribe people by boosting the inherent Co-operative spirit of tribals.